

industries is brought in mainly by the entrepreneurs and Financial Institutions.

The number of Letters of Intent, Industrial Licences under the Industries (Development and Regulation) Act, 1951 and Registrations with DGTD issued for setting up industries in Orissa are given below :—

	1980	1981	1982	1983	1984
Letters of Intent.	14	32	43	25	20
Industrial Licences.	8	5	10	14	15
Registrations with DGTD.	14	42	25	42	24

It generally takes three to four years for an industrial project to fructify. Actual gestation period, however, varies from project to project.

Details, such as name and address of the undertaking, item of manufacture, capacity and location in respect of each letter of intent, industrial licence and Registration with DGTD, are being published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

Modernisation of Industry

3216. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) the reasons of the slow pace of modernisation of industry in the country ;

(b) the measures proposed to be taken to modernise industry in the country ;

(c) the incentives proposed to be given therefor ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (d) Government is giving every encouragement to modernise and stimulate industrial production through appropriate changes in industrial licensing and import policies.

For this purpose, Government have introduced various incentives like, Technical Development Fund, Soft Loan Scheme of Industrial Development Bank of India and Research and Development fiscal incentives.

Telephone facilities in Mathura District (U P.)

3217. SHRI MANVENDRA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the blocks, tehsils and sub-divisions in Mathura District of Uttar Pradesh which are yet to be provided with telephone facilities and a link between block, tehsil and sub-divisional headquarters ;

(b) the steps taken by Government to provide the telecommunication link with these areas ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) All the Block, Tehsil and Sub-Divisional Headquarters in Mathura District have been provided with telephone facilities. All the Block headquarters, except Novjhil are linked with their Tehsil and Sub-Divisional headquarters.

(b) MARR scheme for Mathura District is in planning stage and it may be possible to connect Novjhil to Mat which is its Tehsil headquarters, after finalisation of the scheme.

Recording of the number called through S. T. D.

3218. SHRI AMAL DATTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether recording of the number called through STD is in practice in many countries ;

(b) whether in those countries telephone bills also contain the last of numbers called through STD ;

(c) whether any such programme or proposals have been formulated ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Recording of number called is in practice for a limited number of selected subscribers in some countries. By and large, many of the countries do not record the number of dialled in STD calls.

(b) Only in the case of a few countries where recorded information is available, number information is supplied along with the bill to the subscribers who ask for it.

(c) (d) & (e) Telecommunication Research Centre in coordination with a private manufacturer has established that it is technically possible to provide called station code, called and duration of conversation if the call originates from a Pentaconta Crossbar or Strowger exchange. But such features as reliability, maintainability etc., in different types of locations have to be established. It has been decided to try out this system only for the disposal of meter reading complaints in 20 exchanges situated in various locations to serve as field trial models. Six systems have been ordered. Two systems have been supplied; one is installed and is undergoing tests. E-10B digital electronic exchanges are inherently capable of giving this facility for a selected number of subscribers.

Implementation of guidelines issued by Bureau of Public Enterprises

3219. SHRI Y. S. MAHAJAN : Will the Minister of INDUSTRY be pleased to state:

(a) the details of the guidelines issued by the Bureau of Public Enterprises to public sector enterprises during the last two years regarding award of contracts for procuring machinery, civil aviation jobs, recruitment and promotions and wages ; and

(b) how the Bureau of Public Enterprises ensure that the guidelines issued by them are actually followed and implemented by the public sector enterprises ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The Bureau of Public Enterprises (BPE) issues new guidelines and amend/modify the existing ones, on a continual basis, on various aspects of management in public sector including civil works, appointment of consultants wages, salary administration, recruitment, promotions, reservation policy, etc. The important guidelines are compiled and published by a voluntary organisation of the public sector undertakings, namely the Standing Conference on Public Enterprises (SCOPE).

(b) The implementation of the guidelines by the public sector enterprises is the responsibility of the concerned administrative ministries.

High cost of production of Penicillin G by HAL and IDPL

3220. SHRI SARFARAZ AHMAD : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 3374 on 13 August, 1985 regarding prices of Penicillin G and state :

(a) the price fixed for indigenous production of Penicillin G and the landed cost per Kg. of the drug ;

(b) the installed capacity of this drug of Hindustan Antibiotics Ltd. and Indian Drugs and Pharmaceuticals Ltd. and what was the production of each during the last three years ;

(c) whether it is a fact that none of these units have attained fuller utilisation of capacity and the cost of production is high ; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Price fixed by the Government for indigenous production of Penicillin G (1st Crystals) is Rs. 582.03 Per BU or Rs. 919.61 per Kg.

Landed cost of this drug comes to about Rs. 837.30 per Kg.

(b) The details are as under :